

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Excise Appeal No. 22492 of 2014

(Arising out of Order-in-Appeal No. 324/2014
dt. 30.05.2014 passed by Commissioner Of
Central Excise(Appeals), Bangalore)

**Komet Precision Tools India
Pvt. Ltd.,**

Plot No.121/B, Bommasandra
Industrial Area,
Bangalore - 560099.

Appellant(s)

VERSUS

**Commissioner of Central
Excise,**

Bangalore I Commissionerate,
C.R. Buildings, Queens Road,
Bangalore - 560001.

Respondent(s)

APPEARANCE:

Mr. N. Anand, Advocate and Mr. Akbar Basha, Chartered
Accountant for the appellant.

Mr. H. Jayathirtha, Superintendent(AR) for the respondent.

CORAM:

HON'BLE Dr. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE Mrs. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 15/05/2023

Date of Decision: 15/05/2023

The appeal is allowed. For order, see order of date in
Excise Appeal No.1438 of 2011.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**